

## NOTICE

Please take notice that Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S. Chandrashekhara and Hon'ble Mr. Justice Ratnaker Bhengra will sit today i.e on 26.09.2022 at 02.15 P.M. instead of 10:30 A.M. and take up the cases listed before Their Lordships.

Please take further notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single at 11.30 A.M. in Court No.08 on 26.09.2022 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 26<sup>th</sup> September, 2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 26<sup>th</sup> September 2022**

**COURT NO. 8**

**SINGLE BENCH (BENCH ID-24727)**

**AT 11:30 AM**

**HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Fresh Filing (Admission)**

1	B.A./8931/2022	ARTI KUMBHKAR ALIAS ARTI KUMBHAKAR <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	RAHUL DEV BIPIN BIHARI BHASKAR TRIVEDI	RAVI PRAKASH
2	B.A./8935/2022	SANTOSH KUMAR <b>vs</b> THE STATE OF JHARKHAND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	AARTI KUMARI PRADEEP KR VERMA	VINEET KUMAR VASHISTHA
3	B.A./9033/2022	SYED MD REHAN <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ABHISHEK KUMAR SINHA AMAN DAYAL SINGH SHADAB EQBAL	NIKI SINHA
4	B.A./9078/2022	BHAVENDRA DEOGAM ALIAS BABENDRA DEOGAM <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ANJANI KUMAR	TARUN KUMAR
5	B.A./9196/2022	JYOTI KUMARI ALIAS JYOTI DEVI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	BALESHWAR YADAV	NAVEEN KR GAUNJHU
6	B.A./9197/2022	PRADEEP MANDAL <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VIJAY KUMAR ROY	SUBODH KUMAR DUBEY
7	B.A./9198/2022	BHAJMATI CHATTAR <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	CHETAN K. NAGESH ARVIND KR LALL	PRIYA SHRESTHA
8	B.A./9199/2022	MITHILESH KUMAR <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MUKESH BIHARI LAL RAJIV KUMAR KARAN	MOHUA PALIT ONKAR NATH TEWARY ROOP KAMAL
9	B.A./9201/2022	BIRBAL SINGH <b>vs</b> THE STATE OF JHARKHAND ARMS ACT,1959	SHASHI KANT THAKUR	BISHAMBHAR SHASTRI
10	B.A./9202/2022	RABINDER TETE ALIAS RABI TETE <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ASHIM KR SAHANI AJIT KUMAR	RUBY PANDEY
11	B.A./9203/2022	SHRAWAN RAM ALIAS SHARWAN RAM <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SYED TAFAZZUL SAJID.	NAWIN KR SINGH
12	B.A./9204/2022	MUNNA LOHRA ALIAS MUNU LOHAR <b>vs</b> THE STATE OF JHARKHAND CRIMINAL LAW AMENDMENT ACT, 1952	SYED TAFAZZUL SAJID.	TARUN KUMAR
13	B.A./9205/2022	TETAR MAHTO ALIAS YADAV <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	VIJAY KUMAR SHARMA	RAVI PRAKASH
14	B.A./9206/2022	SATAN YADAV ALIAS SATTAN YADAV <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	KHUSHBOO KUMARI NILESH KUMAR MINAL SHARMA ALKA KUMARI	JITENDRA PANDEY

15	B.A./9207/2022	ISRAFIL ANSARI <b>vs</b> THE STATE OF JHARKHAND	SHAMMA PARVEEN Md Ayub Ansari	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			
16	B.A./9208/2022	SUNNY KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH ACB	MAMTA SINHA VINOD KUMAR ANKIT KUMAR PANKAJ SRIVASTAVA	PRIYA SHRESTHA
	PREVENTION OF CORRUPTION ACT 1988			
17	B.A./9209/2022	MD FAHIM ALAM <b>vs</b> THE STATE OF JHARKHAND	ASIF KHAN MOHAMMAD ZUBAIR KHAN	LILY SAHAY
	INDIAN PENAL CODE, 1860			
18	B.A./9210/2022	RANJEET RANA <b>vs</b> THE STATE OF JHARKHAND	AVILASH KUMAR SANJAY KR PANDEY 2 DEEPAK KUMAR SACHIN MAHATO SAHIL	SANAT KUMAR JHA
	INDIAN PENAL CODE, 1860			
19	B.A./9211/2022	BIRU KANDHA <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAJESH KUMAR
	DOWRY PROHIBITION ACT, 1961			
20	B.A./9212/2022	NIKHIL KUMAR <b>vs</b> THE STATE OF JHARKHAND	SANTOSH KUMAR SONI RAJEEV RANJAN	SUNIL KUMAR DUBEY
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
21	B.A./9213/2022	NADIM KHAN <b>vs</b> THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
22	B.A./9214/2022	CHANDAN RAM ALIAS CHANDAN PATEL ALIAS CHANDAN KUMAR RAVI <b>vs</b> THE STATE OF JHARKHAND	MANOJ KR. NO.2	SARDHU MAHTO
	ARMS ACT,1959			
23	B.A./9215/2022	JHARI GANJHU <b>vs</b> THE STATE OF JHARKHAND	RAJESH KUMAR	MANOJ KR MISHRA
	COAL MINES (NATIONALISATION) ACT 1973			
24	B.A./9216/2022	MADAN PRASAD SAHU <b>vs</b> THE STATE OF JHARKHAND	LAL CHANDRAHAS NATH SHAHEDEO YASH RAJ GUPTA	ABHAY KR TIWARI
	INDIAN PENAL CODE, 1860			
25	B.A./9218/2022	MD MAROOF ALIAS MD MARUF <b>vs</b> THE STATE OF JHARKHAND	RAJESH KR SINGH	AZEEMUDDIN
	INDIAN PENAL CODE, 1860			